

Annexure - 5

Name of Corporate Debtor - Maestros Mediline Systems Ltd

Date of Commencement of CIRP - 06 November 2020

List of Creditors as on 03 November 2022

List of operational creditors (Government dues)

(Amount in INR)

S. No.	Details of Creditor		Details of claim received		Details of Claim Admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Deputy Commissioner of CGST & Central Excise, Belapur, Navi Mumbai	Central Government	20-Nov-20	1,63,79,000	1,63,79,000	Statutory dues	N/A	N/A	0.17	-	-	-	-	-
2	Office of Principal Commissioner of Customs, Bengaluru	Central Government	25-Nov-20	25,056	-	Statutory dues	N/A	N/A	-	-	-	25,056	-	Incorrect form without correct amount is received.
3	Deputy Commissioner of State Tax, Mazgaon, Maharashtra	Maharashtra Government	28-Dec-20	20,63,98,850	20,63,98,850	Statutory dues	N/A	N/A	19.32	-	-	-	-	-
4	Navi Mumbai Municipal Corporation	Maharashtra Government	02-Nov-22	1,03,60,546	1,03,60,546	Statutory dues	N/A	N/A	0.97	-	-	-	-	Admitted pursuant to IA 20/2022
Total				23,31,63,452	23,31,38,396	-	-	-	-	-	-	25,056	-	-